



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/16	TP 40/17	For non-compliance of objections raised over Form No.5	433(e) / 433(f)	Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R K RAVI CHANDAN 98454 84989	ADVOCATE FOR PETITIONER	
2.	SURAMYA BHARGAVA 9620478785	PETITIONER	

**ORDER**

Counsel for petitioner is present. He requested time to inform the Tribunal the name of proposed IRP and to file his consent. List it on 25/09/2017

  
MEMBER(J)

  
MEMBER(T)